

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:76

ANSWERED ON:26.07.2010

ALLOCATION OF FUNDS UNDER RURAL DEVELOPMENT SCHEMES

Singh Baba Shri K.C.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the funds allocated under various rural development schemes to the State Government of Uttarakhand during the last three years, scheme-wise;
- (b) whether the Government of Uttarakhand has submitted Utilisation Certificate every year in time for the amount allocated; and
- (c) if so, the details of the utilized and unutilized amount allocated by the Union Government to Uttarakhand, year-wise ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)to(c): The Ministry of Rural Development is implementing through State Governments and UT Administrations a number of schemes namely, Mahatama Gandhi National Rural Employment Guarantee Act (MGNREGA), Swarnjayanti Gram Swarajgar Yojana (SGSY), Indira Awaas Yojana (IAY), Pradhan Mantri Gram Sadak Yojana (PMGSY), Integrated Watershed Management Programmes (IWMP), National Rural Drinking Water Programme (NRDWP) and Central Rural Sanitation Programme (CRSP) / Total Sanitation Campaign (TSC) in rural areas of the country. Scheme-wise Central releases and utilization made by Uttaranchal Government and unspent amount with the DRDA/State Government under the allocation based schemes during the last three years i.e. 2007-08, 2008-09 and 2009-10 are given at Annexure.

The Central releases are made to the State Governments/District Rural Development Agencies (DRDAs) as per the financial guidelines of each programme and the releases are subject to submission of Utilisation Certificate, Audit Report of the funds received by the concerned DRDAs/State Governments.